

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1053
TO BE ANSWERED ON THE 12TH DECEMBER, 2023**

ALLOCATION AND UTILIZATION OF FUNDS UNDER NHM

1053. SHRI TIRUCHI SIVA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of funds allotted and utilised under the National Health Mission (NHM) since its inception, State-wise;
- (b) the fund allocation breakup towards the Community Health Centres (CHCs) and Public Health Centres (PHCs) established under NHM since its inception, service-wise and State-wise; and
- (c) the manner in which Government carries out monitoring and evaluation to scope out progress of NHM with respect to availability and accessibility of healthcare, especially in the State of Tamil Nadu?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare is implementing National Health Mission. Government provides technical and financial support to the States/UTs for improvement in health infrastructure, availability of adequate human resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups. The details of funds allocated, released and utilized under the National Health Mission (NHM) for five years, State/UT-wise and year-wise is at Annexure-I.

SSIP approval for Community Health Centres (CHCs) and Primary Health Centres (PHCs) established under NHM for five years, State-wise is at **Annexure II and II(a)** and a total 31,053 PHCs and 6,064 CHCs are functioning in rural & urban areas as on 31st March, 2022.

Under NHM, regular interactions are held with States/UTs. Various mechanisms exist to assess the implementation and progress of NHM like:

- Review of key deliverables of Record of Proceedings of previous financial year during

the NPCC meetings,

- Implementation of Public Financial Management System for monitoring and management of funds.
- Release of subsequent installments is done strictly on the basis of compliance of guidelines of Department of Expenditure, Ministry of Finance
- Audit: -
 - Performance Audit by the Comptroller and Auditor General (CAG) of India
 - Annual Statutory Audit- Annual Statutory Audit by Chartered Accountant firms empanelled with C&AG and eligible for conducting audit of major PSUs, and
 - Concurrent Audit by Chartered Accountant Audit firms.
- Submission of Financial Monitoring Reports (FMRs) by the States/UTs,

Further, monitoring and evaluation of the progress of all states/ UTs including State of Tamil Nadu is assessed, through review meetings, video conferences & field visits of senior officials, promoting performance by setting up benchmarks for service delivery & rewarding achievements etc. The working of National Health Mission (NHM) has been assessed, through external surveys such as, National Family Health Survey (NFHS) and Sample Registration System (SRS). Further, under NHM, Common Review Missions (CRM) are conducted annually to assess and monitor the progress and implementation status of various schemes. The key strategies and priority areas of CRM is to analyze challenges with respect to strengthening health systems, identify trends in progress of key indicators, evaluate the readiness of the state to undertake implementation of new initiatives, and review the progress and coordination mechanisms with various partners. The details of various reports of CRM are available in public domain at

<https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=795&lid=195>

As on 30th November, 2023, a total of 1,62,991 Ayushman Arogya Mandirs have been made functional.

Annexure-I

**State/UT wise Central Allocation, Central Release and Expenditure under National Health Mission (NHM) from
F.Y. 2019-20 to 2023-24**

(Rs. in crore)

Sl. No.	States	2019-20		2020-21		2021-22		2022-23		2023-24		
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Allocation	Central Release	Expenditure
1	Andaman & Nicobar Islands	34.92	41.66	36.91	42.68	43.68	31.20	45.26	42.28	45.72	25.07	14.49
2	Andhra Pradesh	1111.07	1820.15	1097.81	2385.48	1199.37	2448.67	1,489.45	1,914.34	1,283.99	579.41	1,385.08
3	Arunachal Pradesh	185.95	186.21	243.04	209.06	188.53	248.51	233.82	424.78	268.12	207.70	154.77
4	Assam	1749.24	1856.33	1807.48	1846.86	1955.93	2194.36	1,981.83	2,307.00	1,499.31	1,110.87	900.46
5	Bihar	1510.68	2842.26	1814.63	2415.34	1748.76	1905.35	1,586.57	3,717.81	1,862.34	915.87	1,272.26
6	Chandigarh	22.77	20.97	22.21	19.52	17.47	26.86	38.09	26.98	32.48	19.19	11.72
7	Chhattisgarh	816.07	1464.47	979.41	1521.30	969.61	1833.45	1,195.08	2,152.45	819.49	371.63	696.25
8	Dadra & Nagar Haveli	25.33	23.67	36.39	35.74	38.59	45.02	58.28	41.61	50.86	17.87	16.32
9	Daman & Diu	16.79	11.36									
10	Delhi	138.74	173.28	125.73	210.83	127.37	237.79	35.15	298.11	169.86	73.64	156.17
11	Goa	35.47	58.47	34.81	67.43	26.01	60.56	55.42	84.64	37.52	30.74	43.51
12	Gujarat	1110.80	1864.73	1005.66	1894.46	1094.48	1835.81	1,120.06	2,292.35	1,061.61	864.03	770.02
13	Haryana	567.71	792.64	531.50	829.12	577.07	879.91	681.21	1,185.43	502.56	365.63	601.22
14	Himachal Pradesh	504.84	469.60	441.94	425.58	555.09	525.09	494.65	567.83	464.46	312.98	184.87
15	Jammu & Kashmir	702.20	662.56	667.46	657.53	459.10	779.61	651.52	917.02	647.57	411.86	318.43
16	Jharkhand	830.63	1090.11	602.80	999.71	640.18	1176.55	810.30	1,495.17	757.64	430.70	578.84
17	Karnataka	1173.77	2384.28	1232.19	2320.37	1274.71	2200.92	1,246.67	2,376.94	1,134.32	607.99	791.76
18	Kerala	836.14	1023.94	788.22	1457.75	771.47	1230.96	1,036.76	1,592.96	802.62	154.32	531.40
19	Lakshadweep	6.16	6.55	7.11	6.99	8.41	7.26	9.97	9.29	9.44	3.72	3.98
20	Madhya Pradesh	1728.73	3102.89	2377.14	3397.82	2295.66	3714.92	2,582.10	4,489.15	2,041.49	1,268.40	2,268.98
21	Maharashtra	1724.99	3097.08	1833.59	3503.62	1769.67	4227.31	2,187.13	4,501.75	2,118.50	1,532.37	2,198.94
22	Manipur	185.65	196.06	189.49	112.79	95.59	154.09	61.40	214.69	192.17	97.20	36.17
23	Meghalaya	141.17	166.24	202.63	213.36	282.46	227.08	261.56	319.08	193.80	138.85	116.95
24	Mizoram	127.24	105.70	143.73	131.36	93.82	153.16	111.82	135.33	132.56	67.08	73.18
25	Nagaland	123.23	130.37	188.21	159.72	126.66	192.16	91.38	161.93	163.01	104.68	40.73
26	Odisha	1475.14	2220.82	1617.63	2347.24	1263.07	2587.72	1,284.69	3,402.50	1,158.18	949.15	1,020.69
27	Puducherry	31.56	44.21	25.55	47.32	21.33	46.36	20.73	48.51	36.07	16.61	22.13
28	Punjab	712.02	923.31	568.14	908.98	349.21	918.96	448.89	1,054.39	457.90	51.11	401.96
29	Rajasthan	1781.83	2559.51	2000.58	2943.21	1924.95	3230.01	1,460.80	3,726.21	1,953.03	1,320.91	1,675.41
30	Sikkim	53.55	54.84	70.13	52.06	51.86	46.06	73.30	88.69	66.33	28.56	23.63
31	Tamil Nadu	1424.22	2557.62	1522.71	2172.33	1631.91	3039.39	1,652.24	3,191.84	1,432.42	1,098.42	1,538.62
32	Tripura	239.47	208.37	225.91	249.74	217.95	237.24	231.90	287.20	224.25	135.88	117.66
33	Uttar Pradesh	4749.05	7453.90	3772.95	7080.45	3235.46	6210.20	5,133.59	8,828.29	4,250.72	2,478.98	3,123.29
34	Uttarakhand	348.83	504.02	583.25	503.53	553.47	606.07	505.01	647.13	483.17	320.22	237.47
35	West Bengal	1749.32	2340.84	1895.01	2598.62	1654.26	2229.46	1,252.32	3,509.86	1,510.89	752.80	1,243.49
36	Telangana	964.34	949.96	671.88	1354.93	725.67	1556.65	683.77	2,062.93	766.61	514.55	603.91
37	Ladakh	0.00	0.00	91.89	38.56	44.79	62.81	94.94	109.67	123.31	61.14	38.69

Not:

- National Health Mission (NHM) comprises of two sub Missions viz. National Rural Health Mission (NRHM) and National Urban Health Mission (NUHM).
- Release for the F.Y. 2023-24 is updated upto 23.11.2023 and is provisional.
- Allocation for the F.Y. 2023-24 is as per original outlay/ B.E.
- The above releases relate to Central Govt. Grants & do not include State share contribution.
- Expenditure includes expenditure against Central Release, State Release & unspent balances at the beginning of the year. Expenditure is as per available Financial Management Reports submitted by the States/UTs. The above data is updated upto 30.09.2023 and is provisional.
- After the Reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.

Annexure-II

State/UT wise details of SPIP Approvals for PHCs under NHM during the period of F.Y. 2019-20 to 2023-24						
(Rs. in Lakhs)						
Sl. No.	Name of State/UT	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	81.09	53.01	214.55	-	-
2	Andhra Pradesh	2,132.00	2,723.76	10,600.29	633.06	52.56
3	Arunachal Pradesh	932.17	423.31	742.50	606.20	269.20
4	Assam	3,927.24	5,100.25	4,946.13	3,015.80	370.02
5	Bihar	2,881.46	5,793.64	5,413.72	10,058.33	637.73
6	Chandigarh	279.61	248.52	281.73	-	-
7	Chattisgarh	4,366.67	4,131.03	7,661.24	240.00	240.00
8	Dadra & Nagar Haveli	80.76	14.80	-	-	-
	Daman & Diu	25.08				
9	Delhi	2,354.27	861.14	1,561.47	1,393.96	1,393.96
10	Goa	117.42	139.73	266.40	29.00	29.00
11	Gujarat	10,104.66	7,811.86	7,954.50	367.95	356.88
12	Haryana	2,621.49	2,554.90	4,060.07	260.10	260.10
13	Himachal Pradesh	2,390.99	560.04	652.41	30.00	25.00
14	Jammu & Kashmir	2,638.66	3,269.27	4,629.29	64.80	1,193.75
15	Jharkhand	3,660.21	1,188.50	2,033.34	97.36	98.36
16	Karnataka	12,041.45	11,640.85	12,224.51	1,518.90	584.20
17	Kerala	4,216.31	3,965.66	4,523.70	2,953.05	5,350.38
18	Ladakh	-	202.00	748.00	417.20	315.70
19	Lakshadweep	1.75	2.40	3.50	1.30	1.30
20	Madhya Pradesh	6,493.39	7,370.82	9,806.96	141.85	469.30
21	Maharashtra	30,236.94	29,409.08	47,183.90	17,930.53	3,502.18
22	Manipur	931.72	790.93	878.33	33.39	32.91
23	Meghalaya	604.96	249.15	673.76	93.30	95.03
24	Mizoram	320.08	257.47	264.73	40.90	48.14
25	Nagaland	242.05	708.62	422.08	625.37	92.11
26	Odisha	3,120.15	12,392.40	14,141.04	15,359.95	10,329.43
27	Puducherry	328.57	282.34	320.42	7.61	7.73
28	Punjab	2,602.19	1,879.16	2,573.90	130.60	130.60
29	Rajasthan	22,479.73	24,721.30	27,532.83	9,442.10	9,591.60
30	Sikkim	406.75	51.74	168.90	21.34	3.20
31	Tamil Nadu	12,782.30	10,919.65	11,909.27	5,465.43	6,755.20
32	Telangana	8,898.14	5,836.80	9,856.36	547.60	547.60
33	Tripura	1,614.31	2,116.89	2,335.58	2,513.70	1,218.94
34	Uttar Pradesh	25,033.27	19,266.29	31,486.10	5,140.00	8,298.00
35	Uttarakhand	390.61	510.66	1,136.43	747.65	152.24
36	West Bengal	11,647.11	5,062.48	9,955.25	1,189.81	1,588.97

Note: SPIP Approval is as per FMR submitted by the States/UTs.

Annexure-II (a)

State/UT wise details of SPIP Approvals for CHCs under NHM during the period of F.Y. 2019-20 to 2023-24						
(Rs. in Lakhs)						
Sl. No.	Name of State/UT	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	6.94	9.25	55.50	7.71	0.90
2	Andhra Pradesh	1,565.00	990.00	990.00	1,251.14	869.64
3	Arunachal Pradesh	182.50	487.25	1,081.83	2,124.40	268.80
4	Assam	2,731.43	4,929.46	5,466.03	9,064.35	1,579.15
5	Bihar	9,350.50	1,178.80	12,516.30	37,995.37	33,809.31
6	Chandigarh	10.15	38.11	21.11	-	-
7	Chattisgarh	2,079.65	1,958.86	4,350.82	1,237.74	1,344.58
8	Dadra & Nagar Haveli	3.00	13.00	-	2.00	0.32
	Daman & Diu	0.50				
9	Delhi	812.89	355.68	150.12	352.60	352.60
10	Goa	12.50	30.00	30.00	55.00	55.00
11	Gujarat	2,529.62	2,651.24	1,820.31	561.42	490.50
12	Haryana	1,170.68	472.99	423.31	238.03	211.03
13	Himachal Pradesh	326.80	427.50	427.50	158.10	133.10
14	Jammu and Kashmir	552.50	481.21	492.92	705.64	905.81
15	Jharkhand	3,248.15	813.57	2,363.02	1,016.00	829.00
16	Karnataka	1,854.73	1,860.47	1,792.17	1,060.81	784.85
17	Kerala	1,090.25	1,075.43	1,234.02	2,916.31	3,315.50
18	Ladakh	-	278.17	404.00	190.00	177.00
19	Lakshadweep	2.25	2.27	7.50	7.50	17.58
20	Madhya Pradesh	2,247.75	1,417.75	4,615.76	4,142.97	6,457.71
21	Maharashtra	4,820.83	9,580.65	20,532.88	17,429.68	2,812.66
22	Manipur	17.79	458.31	2,220.33	130.28	95.46
23	Meghalaya	70.00	192.50	140.00	175.64	155.00
24	Mizoram	22.50	27.00	-	91.16	101.29
25	Nagaland	26.25	51.50	151.08	60.76	117.36
26	Odisha	4,363.80	3,248.99	8,129.12	23,922.42	17,604.96
27	Puducherry	28.85	28.85	20.00	12.00	11.66
28	Punjab	1,542.53	981.63	1,267.61	704.02	407.52
29	Rajasthan	14,144.31	17,301.82	18,159.97	16,215.73	16,224.73
30	Sikkim	3.67	3.15	10.00	4.62	4.22
31	Tamil Nadu	1,971.96	3,126.98	2,653.96	4,306.23	7,918.76
32	Telangana	-	-	-	2,133.32	2,140.32
33	Tripura	422.00	543.16	2,275.00	1,393.70	1,464.91
34	Uttar Pradesh	6,292.20	11,203.71	10,806.46	2,517.50	5,239.65
35	Uttarakhand	1,860.00	1,861.48	985.37	1,983.56	1,089.96
36	West Bengal	1,533.54	994.60	1,796.00	1,231.99	1,400.69

Note: SPIP Approval is as per FMR submitted by the States/UTs.
